

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/150(CHE)2021
NAME OF THE PETITIONER : S Chandrasekar
NAME OF THE RESPONDENT(S) : RPS Solar India Pvt Ltd & 2 Others
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Ld. Counsel Mr.Raghav Menon appears for the Petitioner. Ld. Counsel Ms.E.Santhanalakshmi appears for the Respondents.

Pleadings are complete.

Ld. Counsel for the Respondent is directed to produce the documents evidencing the misappropriation of funds by the Petitioner by way of Financial Statements and Auditor's Certificate.

Counsels for the parties state that settlement talks are going on for amicable settlement.

List the Petition on **20.12.2023** awaiting settlement/final hearing.

— Sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**